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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

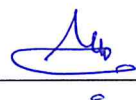
**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**

**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

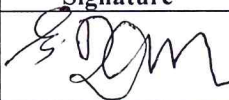
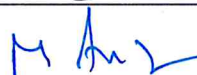
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.01.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 10/59/HDB/2018
NAME OF THE COMPANY	Sanghi Industries Limited
NAME OF THE PETITIONER(S)	Gireesh Kumar Sanghi
NAME OF THE RESPONDENT(S)	Sanghi Industries Limited and other
UNDER SECTION	59

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PLS	9849056652	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Ch. Ramesh Babu	PL		
M. Anil Kumar	Advocate Company Law	9440569156	

**ORDER**

Heard Mr.S.Chidambaram, learned PCS for the Petitioner and Mr.Ch.Ramesh Babu along with Mr.M.Anil Kumar learned counsel for the Respondent. The learned PCS filed an affidavit on behalf of his client on 24.01.2018 heard by Mr.Ramesh Babu for discussion. Post the case on 26.01.2018.



**Member (Tech)**



**Member (Judl)**